

## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/115/2017

NAME OF THE PETITIONER(S)

: VELLORE AGRO FARMS PVT LTD

**UNDER SECTION** 

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. M. RATHNAWMAR

DESC DCS

M. Rari

L-SREDHAR

Dylo

## <u>ORDER</u>

Mr. M. Rathinakumar, Representative for the Applicant present. Mr. B. Sridhar, Deputy RoC in person present. **Reserved for orders.** 

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

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